

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 521/2024

**News Item titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing
in The Times of India dated 07.03.2024**

AMENDED MEMO OF PARTIES (As per order dated 29.08.2024)

**News Item titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing
in The Times of India dated 07.03.2024**

VERSUS

- 1. Delhi Pollution Control Committee**
Through its Member Secretary
4th and 5th Floor, ISBT Building, Kashmere Gate, Delhi-110006
Email: msdpcc@nic.inRESPONDENT NO. 1
- 2. Municipal Corporation of Delhi**
Through its Commissioner
Dr. S.P.M. Civic Centre, Minto Raod, SKD Basti,
Press Enclave, Aj,eri Gate, Delhi-110002
Email: commissioner@mcd.nic.inRESPONDENT NO. 2
- 3. Collector & District Magistrate, South Delhi**
M.B. Road, Saket, New Delhi-110068
Email: dcsouth@nic.inRESPONDENT NO.3
- 4. Delhi Development Authority**
Through the Vice Chairman,
Vikas Sadan, INA, New Delhi-110023
Email: vcdda@dda.org.inRESPONDENT NO. 4
- 5. Delhi Jal Board**
Through the CEO
Public Relations Office
Room No.306, 3rd Floor, Varunalaya Ph-II,
Jhandewalan, Karol Bagh, New Delhi-110005
Email: ceodelhi.djb@nic.inRESPONDENT NO. 5
- 6. District Magistrare, South East Delhi**
Old Gargi College Building, Lajpat Nagar, New Delhi-110004
Email : dcse.rev.delhi@nic.inRESPONDENT NO. 6
- 7. Irrigation and Food Control Department, NCT Delhi**
Through the Chief Engineer
J7RC+W24, L.M. Bund Office Complex,
Shastri Nagar, Geeta Colony, Delhi-110031
Email : ceifcd@gmail.comRESPONDENT NO. 7